

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 86 of 2012**

**Dated : 12<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran**

**Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.10  
Mr. R.B. Sharma for R. 4, 5 & 17**

**ORDER**

Post the matter for further hearing on **06.09.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/mk*